

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/6002/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 1<sup>st</sup> July  
June, 2023.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Letter No.DJK.1-5/23/1161, dtd. 26.06.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 30.06.2023 and casual leave on 01.07.2023 with station leave permission, with the official vehicle, at own cost, from the evening of 28.06.2023 till the morning of 03.07.2023**, as prayed for. The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2004/6003/dated** , 01-07-2023

Copy to.

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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